

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

Original Application No. 709/2013

Date of order: 29/03/2016

Coram:

**Hon'ble Dr. K.B. Suresh, Judicial Member
Hon'ble Ms. Meenakshi Hooja, Administrative Member**

Dr. Siya Ram Meena S/o Shri Deepchand Meena, 42 Years, MBBS, MD, Specialist Gr.I (Pediatrics) ESIC Model Hospital Laxmi Nagar, Jaipur (Rajasthan).

Residential Address ----- Flat No J303, City Of Golden Domes (Near Jagatpura Railway Over-bridge) Jagatpura, Jaipur (Rajasthan) Pincode-302025

.....Applicant

(By applicant in person)

VERSUS

1. Union of India, through its Secretary to the Government of India Ministry of Railways, Rail Bhawan, Raisina Road, New Delhi. Pin Code – 110001.
2. N.W.R General Manager, NWR Headquarters, Jawahar Circle, Jaipur (Rajasthan) Pin Code – 302017.
3. NWR- Divisional Railway Manager, D. R. M Office Jaipur, (Near Railway Junction) Jaipur, Pin Code – 302006.

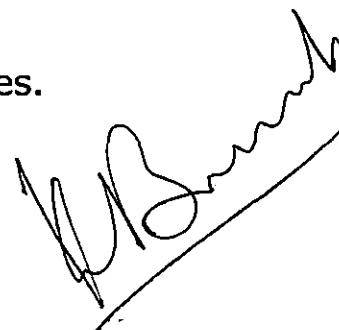
.....Respondents

(Mr. M.K. Meena, counsel for the respondents)

ORDER

Per : Hon'ble Dr. K.B. Suresh, Judicial Member

Heard learned counsel for the parties.

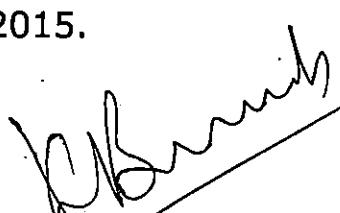


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2. Vide Annexure-R/2 produced before us today, it appears that the matter has been settled by the respondents themselves. The review DPC is to be held and that within six months the entire issue would be settled. Letter dated 12.08.2015 produced as Annex. R/2 before us is issued by the Under Secretary/E (O)II, Govt. of India, Ministry of Railway (Railway Board), New Delhi to General Manager, NWR, Jaipur.

3. The Original Application is, therefore, disposed of in view of Annexure R/2 letter dated 12.08.2015.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(DR. K.B. SURESH)
JUDICIAL MEMBER

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